

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4179
ANSWERED ON:21.12.2005
VACANT POSTS IN CGHS DISPENSARIES
Osmani Shri A.F. Golam

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) Whether a number of posts in various categories are lying vacant and have not been filled up for the last several years in CGHS Dispensaries;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Junior Doctors are posted as Incharge of various CGHS Dispensaries against the posts of senior Administrative Grade (SAG);
- (d) if so, the details thereof;
- (e) whether the Government has received any complaints against these Doctors, particularly of the Doctors posted in CGHS Dispensary, South Avenue;
- (f) if so, the details thereof and the action taken by the Government thereon;
- (g) whether there is any proposal to post Senior Doctors in all such Dispensaries including South Avenue Dispensary;
- (h) if so, the time by which such posting will be effected; and
- (i) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b): Vacancies of various categories of posts in CGHS dispensaries occur from time to time. Action to fill up the post is taken by following the required procedure and recruitment rules. There were 24 vacant posts of SAG level which include 8 newly upgraded SAG level posts in CGHS organization of Delhi in GDMO sub-cadre of Central health Service (CHS). Also 59 vacant posts are there in non-teaching specialists in CGHS dispensaries in CGHS cities. As per Department of Personnel & Training (DOPT) instructions clearance of Screening Committee was mandatory for filling up of vacant posts. Earlier, requisition could not be sent to UPSC to fill up vacant posts for want of clearance of Screening Committee. However, in February, 2005 the Cabinet has exempted filling up of technical posts from the purview of DOPT instructions stipulating clearance of Screening Committee. As a result requisition have been sent to UPSC in March, 2005.

(c) & (d): Senior Medical Officers of the level of CMO (NFSG) are sometimes deployed to look after the functioning of the dispensaries/polyclinics concerned till sanctioned posts of SAG level are filled for such dispensaries/polyclinics.

(e) & (f): one complaint against CMO In-charge, South Avenue, CGHS dispensary was received. The complaint was enquired into and the Enquiry Officer has concluded that the complaint is baseless.

(g) to
(i): Endeavour of the Ministry of Health & Family Welfare has always been to post Senior doctors as CMO-in-charge of the CGHS dispensaries. ...